

NUHHP

1409. SHRI R.C. SINGH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the salient features of the National Urban Housing and Habitat Policy (NUHHP);

(b) whether it is not a fact that one of the objectives of the policy is to provide affordable houses for people living in urban areas with special emphasis on urban poor; and

(c) if so, the details of houses provided to people in the country since inception of the above scheme with a particular reference to West Bengal, year-wise and State-wise?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) The National Urban Housing and Habitat Policy (NUHHP), 2007 seeks to bridge the gap between need and supply of housing and infrastructure and *inter-alia* provides for accelerating the pace of development of housing and related infrastructure; creating an adequate and affordable housing stock both on rental and ownership basis. The policy also seeks to promote the use of proven and cost effective building materials and technologies. Further, the policy encourages State Governments/Development Authorities to periodically review their master plans and zonal plans and facilitate accelerated supply of serviced land for housing with particular focus on Economically Weaker Section (EWS) the Lower Income Group (LIG) and also make special provisions for SC/ST/OBC/Minorities/Disabled and empowerment of women.

(c) 'Land' and 'Colonisation' being State subjects, State Governments have to take steps for implementation of initiatives envisaged in the Policy. The Policy has been widely publicized and has been forwarded to all States/Union Territories as well as to various Ministries of the Central Government and other implementing agencies.

However, Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched by the Government in the year 2005 caters to provision of housing and basic services to urban poor in 65 specified cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP). A total of 461 projects under Basic Services to the Urban Poor (BSUP) and 839 projects under Integrated Housing and Slum Development Programme (IHSDP) have been approved all over the country so far envisaging construction/upgradation of 993523 and 461887 dwelling units respectively. State-wise details of dwelling units sanctioned under the schemes of BSUP and IHSDP are enclosed as Statement-I and II.

Statement-I

State-wise details of dwelling units of JNNURM sanctioned under Basic Service to the Urban Poor (Sub Mission II)

Sl. No.	Name of the State/UT	Mission Cities	Projects approved	Total project cost approved	Total No. of dwelling units approved (New + upgradation)	Total Central Share approved	Total State Share approved	1st installment sanctioned (25% of Central Share)	2nd installment sanctioned (25% of Central Share)	3rd installment sanctioned (25% of Central Share)	4th installment sanctioned (25% of Central Share)	Total ACA released by M/o finance
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	3	36	3010.18	134694	1497.42	1512.77	374.35	187.84	106.58	0.00	506.15
2.	Assam	1	2	108.44	2260	97.60	10.84	24.40	0.00	0.00	0.00	12.14
3.	Arunachal Pradesh	1	2	49.25	852	43.95	5.31	10.99	0.00	0.00	0.00	0.84
4.	Chandigarh (UT)	1	2	564.94	25728	396.13	168.81	99.03	0.00	0.00	0.00	99.03
5.	Chhattisgarh	1	5	420.23	28864	335.21	85.02	83.80	0.00	0.00	0.00	78.05
6.	Bihar	2	18	709.98	22372	312.76	397.23	78.19	0.00	0.0	0.00	78.19
7.	Delhi	1	15	1814.49	65504	768.73	1045.76	192.18	0.00	0.00	0.00	173.50
8.	Gujarat	4	16	1436.88	95084	691.74	745.14	172.94	132.17	62.12	16.41	360.99
9.	Goa	1	1	10.22	155	4.60	5.62	1.15	0.00	0.00	0.00	1.15

1	2	3	4	5	6	7	8	9	10	11	12	13
10.	Haryana	1	2	64.23	3248	31.18	33.05	7.79	7.79	7.79	0.00	23.38
11.	Himachal Pradesh	1	2	24.01	636	18.27	5.74	4.57	0.00	0.00	0.00	4.57
12.	Jammu and Kashmir	2	5	162.39	6677	134.44	27.95	33.61	0.00	0.00	0.00	28.69
13.	Jharkhand	3	11	370.67	12226	251.59	119.08	62.90	0.00	0.00	0.00	42.90
14.	Karnataka	2	18	747.18	28118	407.97	339.21	101.99	0.00	0.00	0.00	90.12
15.	Kerala	2	7	343.67	23577	233.56	110.11	58.39	11.79	0.00	0.00	50.65
16.	Madhya Pradesh	4	22	704.65	41446	344.26	360.48	86.07	14.82	6.48	0.00	85.46
17.	Maharashtra	5	55	5874.75	168518	2766.12	3108.63	691.53	186.69	46.36	0.00	909.65
18.	Mizoram	1	1	51.23	1250	43.91	7.32	10.98	0.00	0.00	0.00	0.00
19.	Meghalaya	1	3	51.74	768	40.35	11.39	10.09	0.00	0.00	0.00	5.94
20.	Mizoram	1	4	91.32	1096	80.11	11.21	20.03	0.00	0.00	0.00	7.23
21.	Nagaland	1	1	134.50	3504	105.60	28.90	26.40	26.40	0.00	0.00	52.80
22.	Orissa	2	6	74.62	2508	54.18	20.44	13.54	0.00	0.00	0.00	13.54
23.	Punjab	2	2	72.43	5152	36.15	36.28	9.04	0.00	0.00	0.00	9.04
24.	Puducherry	1	2	43.97	1304	32.31	11.67	8.08	0.00	0.00	0.00	8.08
25.	Rajasthan	2	2	277.14	17337	169.20	107.95	42.30	0.00	0.00	0.00	42.30

	1	2	3	4	5	6	7	8	9	10	11	12	13
26. Sikkim			1	3	33.58	254	29.06	4.52	7.26	0.00	0.00	0.00	0.70
27. Tamil Nadu			3	51	2327.32	91318	1041.80	1285.53	280.45	34.01	13.41	0.00	272.98
28. Tripura			1	1	16.73	256	13.96	2.77	3.48	3.49	0.00	0.00	6.98
29. Uttar Pradesh			7	67	2330.84	67992	1138.84	1192.00	284.67	32.47	0.00	0.00	283.88
30. Uttarakhand			3	8	36.12	773	28.01	8.12	7.00	0.00	0.00	0.00	7.00
31. West Bengal			2	91	3293.04	140052	1607.42	1685.62	402.21	61.17	9.90	0.00	473.29
TOTAL :		63 Cities	461	25250.76	993523	12756.43	12494.44	3189.42	698.66	252.64	16.41		3729.22
DPR Preparation			9	0.00	0	0.00	0.00	0.00	0.00	0.00	0.00		3.35
PMUs			22	0.00	0	0.00	0.00	0.00	0.00	0.00	0.00		3.92
PIUs			91	0.00	0	0.00	0.00	0.00	0.00	0.00	0.00		13.15
TPIMA			2										
GRAND TOTAL :		63 Cities	461	25250.76	993523	12756.43	12494.44	3189.42	698.66	252.64	16.41		3749.64

Statement-II

State-wise details of dwelling units sanctioned under Integrated Housing and Slums Development Programme (IHSDP)

status as on 26.06.2009

Rs. in crores

Sl. No.	Name of the State	No. of towns/ ULBs	Total No. of projects approved	Total project cost	Total number of dwelling approved (new + upgrade)	Total Central Share units	Total State Share approved	1st instalment (50% of Central Share approved)	2nd instalment approved	Total ACA released by M/o finance
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	57	77	1139.10	47896	764.57	374.53	382.28	33.79	304.47
2.	Arunachal Pradesh	1	1	9.95	176	8.66	1.29	4.33	0.00	0.00
3.	Andaman and Nicobar Islands	1	2	15.15	40	13.64	1.52	6.82	0.00	2.37
4.	Assam	15	15	67.07	7377	56.48	10.59	28.24	0.00	23.94
5.	Bihar	16	16	194.11	9764	123.97	70.14	61.99	0.00	61.99
6.	Chhattisgarh	17	18	225.60	17922	158.83	66.78	79.41	5.96	61.00
7.	Dadra and Nagar Haveli	1	1	0.50	0	0.45	0.05	0.23	0.00	0.23

1	2	3	4	5	6	7	8	9	10	11
8. Daman and Diu	1	1	0.69	16	0.58	0.11	0.29	0.00	0.29	
9. Gujarat	37	37	365.90	2768	235.43	130.47	113.18	6.32	105.36	
10. Haryana	14	18	272.26	16426	209.70	62.57	104.85	0.00	91.48	
11. Himachal Pradesh	6	6	55.34	1616	37.07	18.26	18.54	0.00	8.10	
12. Jammu and Kashmir	27	27	91.23	6670	62.95	28.28	29.92	1.37	29.92	
13. Jharkhand	7	7	143.34	7868	82.24	61.11	41.12	0.00	41.12	
14. Karnataka	32	34	379.66	17237	222.68	156.97	111.34	0.00	72.88	
15. Kerala	36	37	192.20	18691	145.89	46.31	72.94	18.80	91.74	
16. Madhya Pradesh	34	37	270.37	18870	192.96	77.41	96.48	0.00	96.48	
17. Mizoram	6	8	39.27	1950	29.78	9.49	14.89	0.00	3.77	
18. Rajasthan	32	34	418.82	25857	287.90	130.93	143.95	2.80	146.75	
19. Meghalaya	3	3	41.48	912	22.43	19.05	11.21	0.00	4.49	
20. Manipur	4	4	28.59	1906	21.33	7.27	10.35	0.32	6.18	
21. Maharashtra	83	103	1789.29	89939	1130.60	646.17	565.07	6.36	498.11	
22. Nagaland	2	2	90.13	2761.00	45.33	44.79	22.07	7.85	22.07	
23. Orissa	30	31	267.68	12593	176.33	91.36	88.18	0.00	70.27	

1	2	3	4	5	6	7	8	9	10	11
24. Punjab	2	2	3	63.42	4658	32.62	30.79	16.31	0.00	16.31
25. Puducherry	1	1	1	17.03	432	5.48	11.55	2.74	0.00	2.31
26. Tamil Nadu	82	82	83	495.00	36706	341.19	153.80	165.98	25.42	154.78
27. Tripura	3	3	3	27.20	1550	23.94	3.26	11.97	0.00	3.17
28. Uttar Pradesh	122	122	133	805.05	31969	510.21	294.85	255.10	12.44	267.55
29. Uttarakhand	2	2	2	5.85	231	2.91	2.95	1.45	0.00	1.45
30. West Bengal	84	84	95	944.36	52686	681.36	263.00	340.52	65.99	392.50
TOTAL :	758	839	8455.66	461887	5627.50	2815.64	2801.75	187.41	2581.06	